

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 31-08-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 204 of 2017 (SZ)	Bhoja Shetty, Udupi District, Karnataka and another Vs The Deputy Commissioner / Chairman, District Stone Crushers Licensing and Regulation Authority, Office of the Deputy Commissioner, Udupi and 3 others	M/s. Ranjan Shetty Counsel for Applicant M/s. Devraj Ashok for R1 to R3 M/s. T.S.Gopalan for R4	Status Report filed by R1 For Reply of R1 to R4

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.158 of 2017(SZ) IN Application No.129 of 2017(SZ)	Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore Vs State of Karnataka Rep.,by the Chief Secretary to Government Vidhana Soudha, Bangalore and 4 others	M/s.Shivakumar.S Party - In – Person M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4	For Reply of R1, R2, R3 & R5
2	Application No.237 of 2017 (SZ)	Manakunnam Village, Padashekara Samrakshana Samithy Rep.,by its Secretary K.P.Varghese Vs Thripunithura Municipality, Municipality Building,	M/s. Peter T.Thomas Counsel for Applicant M/s. A.V.Arun for R1 M/s.S.Sree Kumar Associates for R2,R3,R4,R6 M/s. Bindhu C.G.Ajitha Law	For Reply of R1 to R10, R12 to R16

		Thripunithura, Ernakulam District, Kerala and 15 others	Associates for R5 M/s.Kumaresan for R7,R14,R16 M/s. Rema Smrithi for R8,R9,R10 to R13,R15	
3	Application No.273 of 2017 (SZ)	Sri Sarvamangala Nagar Residents Association Chitlapakkam, Chennai Vs Secretary to Government Public Works Department, Government of Tamil Nadu, Secretariat, Chennai and 9 others	M/s. S.Patrick Counsel for Applicant M/s. E.Manoharan for R10 M/s. H.Yasmeen Ali for R6	MoA & Reply of R1 to R5, R7 to R9
4	Appeal No.41 of 2017 (SZ)	Human Rights Forum Through S.Jeevan Kumar, Ramanthapuram, Hyderabad and 3 others Vs Union of India Through the Secretary, Ministry of Environment and Forests & Climate Change New Delhi and 3 others	M/s.Stanley Hebzon Singh Counsel for Appellant M/s. M.R.Gokul Krishnan for R1 M/s. T.Sai Krishnan for R3 M/s. Ramachander Rao for R4	R2 Called Absent For Reply of R1,R3

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar